

GOVERNMENT OF GOA
Law Department (Legal Advice)

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Notification

LD/6/22/80-Legal

The following Act which was passed by the Legislative Assembly of Goa, Daman and Diu on the 9th day of October, 1980 and assented to by the President of India on 24-9-1981, is hereby published for the general information of the public.

B. S. Subbanna, Under Secretary (Drafting).

Panaji, 13th October, 1981.

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